Central Administrative Tribunal Principal Bench

OA No.2620/2015

New Delhi, this the 27th day of October, 2016

Hon'ble Mr. V.N. Gaur, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

- 1. Pushpendra Kumar,
 Aged about 20 years,
 S/o Shri Shibha Ram Meena,
 R/o Gagwana, Th. Mahwa,
 Dist. Dausa-321608,
 Rajasthan,
 Currently employed.
- 2. Ramkesh Meena,
 Aged about 27 years,
 S/o Shri Ramawatar,
 R/o Nandri, Tehsil-Sikrai,
 Dist.-Dausa-303509,
 Currently unemployed.

...applicants.

(None)

Versus

- 1. Union of India through, The General Manager, Northern Railway, Baroda House, New Delhi-110001.
- Chairman,
 Northern Railway,
 Railway Recruitment Cell (RRC),
 Lajpat Nagar-I,
 New Delhi-110024.
- 3. The Dy. Chief Personal Officer, Secretary, Railway Recruitment Cell, Northern Railway, Lajpat Nagar, New Delhi-110024.

...respondents.

(By Advocate : Shri A.K. Srivastava)

ORDER (ORAL)

Hon'ble Mr. V.N. Gaur, Member (A):

This OA was first time listed on 24.07.2015. However, there was no presence on behalf of the applicant and the Tribunal passed the following order:-

"OA No.2619/2015, OA No.2620/2015 and OA No.2622/2015

These are identical cases.

Earlier these cases were considered and disposed of with directions to the respondents. Detailed order to follow.

On perusal of files of these cases it is find that reply from the respondents is necessary in these cases.

Accordingly, we direct notice be issued to the respondents returnable on 11.9.2015."

2. It is evident from the record that none appeared on behalf of the applicant on 11.09.2015, 30.10.2015, 14.01.2016, 07.03.2016, 18.05.2016, 11.08.2016 and 28.09.2016. Today also, no one appeared for the applicant even on revised call. Apparently, the applicant is not interested to pursue the matter further. Accordingly, the OA is dismissed in default and for non prosecution.

(Dr. Brahm Avtar Agrawal) Member (J)

(V.N. Gaur) Member (A)

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